Title: Need to resolve border problem between Assam and Nagaland.

श्रीमती विजया चक्रवर्ती (गुवाहटी): अध्यक्ष महोदया, मैं सदन को बतानी चाहती हूं कि असम की जो इंटरनल बॉउंडरी है, यह अरुणाचल प्रदेश, नागालैंड और मेघालय से जुड़ी हुई है। असम की जमीन पर कब्जा करने के लिए, बार्डरिंग स्टेट में वहां पर काफी ट्रबल इंस्टीगेट किया गया है। Nagaland has already snatched lots of land in Golaghat, Sibsagar and Jorhat districts.

Recently, on the 14th of August, in the Charipung area of the Assam Arunachal border, the armed local people properly supported by NSCN-IM attacked two villages – Ochimbasti and Hathirosa. These villages are in the border of Assam.

Madam, in 1967, Assam Arunachal border had been constitutionally demarcated. This area is divided by the river Teok. One side of the river is Assam and the other side is Arunachal. The villages which were attacked by the Arunachal people with the support of NSCN-IM fall under Assam.

On the 24th August, that is, yesterday, when the Assam Minister visited that area, again it has been reported that NSCN-IM, supported by the armed local people, attacked the people in these villages and resorted to firing. So, dead and callous Assam Government could not do anything. They could not safeguard the people and they could not safeguard the properties of the people. Even the *thana* which belongs to the Assam area has been destroyed.

So, I would urge upon the hon. Prime Minister, who is a Member from Assam, to take a serious note of the situation, and give protection to all the people.

Madam, we want peaceful relation and peaceful existence with our brothers and sisters of all the bordering areas of our State. So, I urge upon the Central Government to kindly take serious note of the situation.

I would also urge upon the hon. Home Minister to personally visit this area to take stock of the situation and give protection to these people – bitterness is already increasing – so that there should not be no more hardships to the people of this area.

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